

(b) and (c). Peak production from the Ravva field is expected to be realised in 1996 after the implementation of the development plan. However, since the take over of the field by the consortium, a cumulative production of around 8.5 lakh barrels of oil has been obtained upto October, 1995.

AIR Tezpur in Assam

2880. SHRI PROBEN DEKA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

- (a) whether All India Radio, Tezpur in Assam has got the status of full fledged station;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the duration of broadcasting period of the programmes produced by this Centre and the extent of its range?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) to (d). A full fledged radio station with 20 KW MW Transmitter, Studios, Receiving facilities and staff quarters at Tezpur in Assam is in an advanced stage of implementation and is expected to be ready for commissioning during the year 1996-97 subject to availability of funds, infrastructural facilities and inter-se priorities.

Telecast of 1996 Wills World Cup Cricket matches

2881. SHRI MULLAPPALLY RAMCHANDRAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

- (a) whether Doordarshan has secured sole rights to telecast the 1996 Wills World Cup Cricket matches in India;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the companies to whom the telecast rights of the above cricket matches have been given?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) to (c). Yes, Sir. Doordarshan has obtained the exclusive live broadcast rights within India with respect to all forms of television including, without limitation, commercial and non-commercial television, cable, satellite, pay TV and pay per view as well as radio with respect to all the 37 matches of the Wills World Cup from M/s World Tel Inc USA - the world wide TV rights holder of this event.

[Translation]

Theft of Telephone Cables

2882. SHRI DATTA MEGHE : Will the Minister of COMMUNICATIONS be pleased to state :

- (a) whether the Government are aware of the theft of telephone cables in the country, especially in metropolitan cities;
- (b) if so, the total loss suffered by the Government during the last two years on that account; and
- (c) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) to (c). The information is being collected and will be placed on the Table of the House.

[English]

Cochin Refinery

2883. SHRI RAM NIHOR RAI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Cochin Refinery Limited has planned new projects costing Rs. 2606 crores and Rs. 8646 crores during Ninth and Tenth Five Year Plans respectively;
- (b) if so, the manner in which the company propose to meet the requirement of funds;
- (c) whether the new projects are proposed to be implemented under joint ventures; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b). Cochin Refinery Limited has proposed an outlay of Rs. 8646 crores and Rs. 9823 crores for Ninth and Tenth Five Year Plan respectively. The required funds are proposed to be mobilised by issue of equity, internal resources and debt, etc.

(c) and (d). The following projects are proposed by CRL to be undertaken with suitable joint venture partner:

- (i) Grassroot Refinery of 10 MMTPA Capacity.
- (ii) 500 MW Power Generation Project.
- (iii) Para-Xylene/PTA.
- (iv) Normal Paraffins/LAB.
- (v) C3/C4 Downstream projects.
- (vi) Non-conventional energy projects.
- (vii) Chemical Terminal
- (viii) Naphtha/Gas Crackear Complex.
- (ix) Gas based power Plant.